

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 30/1/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/229/2016
NAME OF THE PETITIONER(S) : The Oriental Insurance Company Limited
NAME OF THE RESPONDENT(S) : M/s MRF Limited & 2 others
UNDER SECTION : 58/59 of CA, 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	KAMAL AGARWAL	CA - AR Pehhara	Kamal Agarwal
2.	T. K. BHASKAR	Counsel for Respondent	Thirugan

ORDER

Shri Kamal Agarwal, representing Counsel for Petitioner present. Shri T.K.Bhaskar, representing Counsel for Respondent present. Counsel for respondent has submitted final arguments. After hearing both of the parties, order is reserved.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)